Central Administrative Tribunal, Principal Bench, New Delhi

CP-267/2016 in OA-3033/2015

New Delhi, this the 13th day of January, 2017

Hon'ble Sh. Shekhar Agarwal, Member (A) Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

1.Shri Baboo Lal, S/o Sh. Chaloo, Retd.from the post of Keyman From the office of SSE (P.Way), Gurgaon, R/o. Vill. Locab, PO Nanu Kalan, Distt. Gurgaon, Haryana.

2.Tara Chand, S/o Sh. Ram Lal, Vol. Retd.from the post of Gangman From the office of SSE (P.Way), Gurgaon, R/o. Vill. Inchapuri, Distt. Gurgaon, Haryana.

3.Duli Chand S/o Sh. ChajooRam, Retd.from the post of Keyman, From the office of SSE (P.Way), Gurgaon, R/o. Vill. Inchapuri, Distt. Gurgaon, Haryana.

4.Shri Pyare Lal, S/o Sh. Chander Vol. Retiredfrom the post of Gateman From the office of SSE (P.Way), Gurgaon, R/o. Vill. Chillarh, Distt. Gurgaon, Haryana.

5.Shri Sheo Ram, S/o Sh. Challu Ram Vol. Retired from the post of Gateman From the office of SSE (P.Way), Gurgaon, R/o. Vill. Chillarh, Distt. Gurgaon, Haryana.

6.Shri Tara Chand S/o Sh. Guljari Lal, Vol. Retired from the post of Gangman From the office of SSE (P.Way), Gurgaon, R/o. Vill. Chillarh, Distt. Gurgaon, Haryana. 7.Shri Khem Chand S/o Sh. Shobha Ram, Vol. Retiredfrom the post of Gangman, From the office of SSE (P.Way), Gurgaon, R/o. Vill. Chillarh, Distt. Gurgaon, Haryana.

8.Shri Zile Singh S/o Sh. Raghubir Singh, Vol. Retired from the post of Keyman, From the office of SSE (P.Way), Gurgaon, R/o. Vill. Dhadawas, Inchapuri, Distt. Gurgaon, Haryana.

9.Shri Dhanna Ram S/o Sh. Leela Ram, Vol. Retired from the post of Gateman, From the office of SSE(P.Way), Gurgaon, R/o. Vill. Chillarh, Distt. Gurgaon, Haryana.

10.Shri Ram Avtar S/o Sh. Zhandu Ram, Vol. Retiredfrom the post of Gangman From the office of SSE (P.Way), Gurgaon, R/o. Vill. Gudana, Distt. Gurgaon, Haryana.

11.Shri Lal Singh S/o Sh. Prabhu Dayal Vol. Retiredfrom the post of Gangman, From the office of SSE (P.Way), Gurgaon, R/o. Vill. Kakrola, PO Bhangrola Distt. Gurgaon, Haryana.

12.Shri Suraj Bhan S/o Sh. Moji Ram, Vol. Retiredfrom the post of Gangman From the office of SSE (P.Way), Gurgaon, R/o. Vill. Ahmadpuri, PO Gudiani, Distt. Rewari, Haryana.

13.Shri Naresh S/o Sh. Phool Singh, Vol. Retiredfrom the post of Gateman, From the office of SSE (P.Way), Gurgaon, R/o. Vill. Jatola, Distt. Gurgaon, Haryana.

14.Shri Mange Ram S/o Sh. Banwari, Vol. Retiredfrom the post of Gateman, From the office of SSE (P.Way), Gurgaon, R/o. Near Sansai Wali Bagichi, Shiv Colony, Rewari, Haryana.

15.Shri Ramesh Chand S/o Sh. Sheo Chand, Vol. Retired from the post of Gateman, From the office of SSE (P.Way), Gurgaon, R/o. Vill. Jatola, Distt. Gurgaon, Haryana.

16.Shri Mool Chand S/o Sh. Hardari Lal, Vol. Retiredfrom the post of Gateman, From the office of SSE (P.Way), Gurgaon, R/o. Vill. Chillarh, Distt. Gurgaon, Haryana.

... Petitioners

(By Advocate: Ms. Sonika for Sh. Yogesh Sharma)

Versus

- Sh. A. K. Puthia
 General Manager,
 Northern Railway, Baroda House,
 New Delhi.
- 2. Sh. Arun Arora, The Divisional Railway Manager, Northern Railway, Delhi Division, State Entry Road, New Delhi.
- 3. Ms. Jasmine, The Sr. Divisional Personal Officer, Northern Railway, Delhi Division, State Entry Road, New Delhi.

Respondents

(through Sh. Shailendra Tiwary, Sh. Avinash Kumar for Sh. Kripa Shankar Prasad)

ORDER (ORAL)

Sh. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for both sides have agreed that order of this Tribunal has been complied with. Accordingly, this CP is closed. Notices issued to the contemnors are discharged.

(Brahm Avtar Agrawal) Member (J) (Shekhar Agarwal) Member (A)

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